

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 14th December, 2017

No.HC.VII-122/2017/6157/A. The Hon'ble Gauhati High Court has been pleased to depute the following newly appointed 16 (sixteen) Officers in the Civil Judge Cadre (Grade III) of the Mizoram Judicial Service for Institutional training at the Judicial Academy, Assam & NEJOTI commencing w.e.f. 08.01.2018:

1. Cacy Malsawmtluangi Ralte
2. Renee Lalremsiami
3. Lalhriatpuii
4. Lalthansiami Hnamte
5. Andrew Lalhruaitluanga
6. V. Vanlalhriata
7. Lalrinpuii
8. Bobita Lalhmingmawii
9. Jothansangi Tlau
10. F. Laitlansangi
11. S. Ngotlia
12. Josangzeli Tlau
13. Lallawmkimi
14. Julie Lalhlupuii
15. H. T. Lalmawizuala
16. J.H. Lalparmawii.

The above mentioned Officers are to report at 10.00 a.m. on 08.01.2018 at the Judicial Academy, Assam and NEJOTI, positively.

By Order

Sd/-

(Robin Phukan)

REGISTRAR GENERAL

dtd. 14.12.2017

Memo No.HC.VII-122/2017/6158-6182/A,

Copy to:

1. The Director, Judicial Academy, Assam.
2. The Secretray to the Government of Mizoram, Law & Judicial Department, Aizawl.

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3. The Accountant General, Mizoram.
4. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.
5. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Research Officer, Judicial Academy, Assam.
7. Cacy Malsawmtluangi Ralte
8. Renee Lalremsiami
9. Lalhriatpuii
10. Lalthansiami Hnamte
11. Andrew Lalhruaitluanga
12. V. Vanlahriata
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19. Lallawmkimi
20. Julie Lalhlupuii
21. H. T. Lalmawizuala
22. J.H. Lalparmawii
(Sl. No. 7 to 22 through the Registrar, Gauhati High Court, Aizawl Bench, Aizawl, who is requested to inform the Officers accordingly).
23. The P.S. to Hon'ble Mr./ Mrs. Justice _____,
Gauhati High Court, Guwahati.
24. The Systems Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Gauhati High Court website.
25. The C.A. to the Registrar General/ Registrar (Vigilance)/ Registrar (Judl.)/
Registrar (Admn.), Gauhati High Court, Guwahati.


REGISTRAR GENERAL

16-12-12